

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No. 706/TT/2020

Date: 28.1.2021

To

Shri S.S. Raju
Senior General Manager (Commercial),
Power Grid Corporation of India
Limited, Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for truing up of transmission tariff for 2014-19 period and determination of transmission tariff for 2019-24 period for transmission system associated with Auraiya Gas Power Project in the Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.2.2021:-

2014-19 period

- a) Confirm if the asset is currently in use and if there has been any decapitalization. In case of decapitalization of asset details to be furnished in Form 10B.

2019-24 period

- b) Detailed justification and package-wise and vendor-wise details for the fresh Additional Capital Expenditure claimed in the 2019-24 tariff period.
- c) Confirm if the asset is currently in use and if there has been any decapitalization. In case of decapitalization of asset details to be furnished in Form 10B.

Forms

- d) Provide flow of liabilities statement as per Annexure-I for attached herewith.

2. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
3. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Assistant Chief (Legal)

